## 1

## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1418/(MAH)/2017

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.12.2017

NAME OF THE PARTIES: Pennar Engineered Building Systems Ltd.

V/s

Hindustan Construction Company Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

1. Dipal Sheth ilb Eternitylegal

for letitioner

19. MADHUNITHASRINIVASAN Advocate neadhunded
ilb. ADVAYA LEGAL.

Be Respondent.

matter is agreed to be adjourned by convert on 12/1/18

Advocate filetitioner

Hadhunder ( ; 16. Advaya Legal Adv. for Respondent 21/12/2017.

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## **ORDER**

## C.P. No. 1418/I&BC/NCLT/MB/MAH/2017

- 1. The Learned Representative of both the sides are present.
- 2. As settlement is proposed by Respondent the matter is agreed to be adjourned.
- Adjourned to 12 91.2018.

Sd/-

**BHASKARA PANTULA MOHAN** 

Member (Judicial)

21.12.2017

Sd/-

M.K. SHRAWAT Member (Judicial)